

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

13. IA 3890/2022 in C.P. (IB)/3223(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:- **IA 3890/2022 Abhijeet Jain Vs. Pec Limited**
IN THE MATTER OF
Gainwell Commosales Pvt Ltd
V/s
Pisces Exim India Pvt Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3890 of 2022

Presence:-

Ms. Savita Nangare a/w Vinod Nagula, Adv. ... for Financial Creditor

Mr. Saurav Jain, Adv. ... for Resolution Professional

This Application is filed by the RP for reimbursement of the CIRP Cost and initiation of Liquidation or dissolution of the Corporate Debtor. List this matter for hearing before the regular bench on **30.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)